

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.01.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8915 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Indiglobal Tradelinks Pvt. Ltd. Vs. Amtek Transportation Systems Ltd. & Ors.	Mohd. Nazim Khan
2.	I.A. No. 8916 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Udaykumar Bhaskar Bhat Vs. Intec Capital Ltd. & Anr.	Pranav Shah
3.	I.A. No. 8917 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Krrish Realtech Pvt. Ltd. Vs. MK Jain & Ors.	Bina Gupta
4.	I.A. No. 8919 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Manoj Aggarwal Vs. Karnataka Bank Ltd.	Gulshan Kr. Sachdev
5.	I.A. No. 8920 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ritu Shree Somani Vs. Bank of Baroda	Arjun Sanjay

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar